

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 280
TO BE ANSWERED ON 02ND DECEMBER, 2025**

VALIDATION CONTROLS OF PMJAY DATABASE

280. SHRI RITABRATA BANERJEE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government intends to put validation controls to reduce errors like invalid names, unrealistic date of birth, duplicate PMJAY IDs in the beneficiary database, if so, the details thereof and if not, the reasons therefor; and
- (b) the details of the number of hospitals which have been Empanelled Health Care Providers (EHCPs) but do not fulfill minimum criteria as per Government standards, State-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a): The card creation process under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) includes multiple validations such as de-duplication, correctness of Aadhaar, name, gender and date of birth. Ayushman card is generated only after successful validation of e-KYC data received from Aadhaar.
- (b): Under AB-PMJAY, a hospital cannot be empanelled if it does not fulfil the minimum eligibility criteria specified under Hospital Empanelment Guidelines of National Health Authority.
